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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/192/IB/2018  
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD  
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Rohan Rayasikam	Counsel for Petitioner	M.D.K
2.	DAWAN JHABAKH for K.P. CHOPRA	Counsel for Application	K.P. Chopra

ORDER

Counsel for the Applicant present. Representing Counsel on behalf of the Respondent present and submitted that he wants to file an Application for setting aside an *ex parte* order dated 03.04.2018. At request, time is enlarged with the direction to file an Application before next date of hearing by giving a copy to the other side. Put up on 25.04.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)